

puchea. Each party's candidate for the provisional government should be proposed by the party itself and should also be acceptable to the other parties concerned.

(iii) Upon establishment of the Provisional Quadripartite Coalition Government of Kampuchea, a freeze should be imposed on Kampuchea, forces of all factions and these forces should refrain from getting involved in politics and interfering in the general election, so that the Kampuchean people may conduct a free election without outside interference and threat of force.

(iv) Practical and effective international supervision should be instituted over Vietnamese troop withdrawal, the maintenance of peace in Kampuchea, and the conduct of free election. If concerned parties reach an agreement on a political settlement of the Kampuchean question, China will be ready to join other countries in an international guarantee for an independent, neutral and non-aligned Kampuchea.

The Chinese proposal is one of several proposals which have been made for finding a solution to this problem.

(c) to (e) India has diplomatic relations with the People's Republic of Kampuchea and a dialogue is maintained with that Government. The People's Republic of Kampuchea have rejected the Chinese proposal. They support the initiative proposed to be taken by some selected non-aligned countries (including India) on this problem. We would like a politically, negotiated settlement which will lead to the establishment of a peaceful, independent, sovereign and non-aligned Kampuchea.

#### **Achievements of the Seventh Five Year Plan Targets**

1122. SHRI SUBAS MOHANTY: Will the Minister of PLANNING be pleased to state:

(a) whether a mid-term appraisal of the Seventh Five Year Plan targets have been done;

(b) if so, whether the plan targets in respect of projects and programmes in Orissa have been achieved;

(c) if not, the reasons therefor;

(d) whether any increase in allocation or reorientation of priorities has been set for the remaining Plan period in the State after the mid-term appraisal; and

(e) if so, the details thereof?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) Yes, Sir. The Government of Orissa has carried out a mid-term appraisal of the Seventh Five Year Plan of the State.

(b) The targets in respect of the projects/programmes are expected to be generally achieved.

(c) Does not arise.

(d) and (e) Mid-term correctives wherever necessary have been effected in the needy sectors/programmes such as Minor Irrigation, Power and Rural Development.

#### **Approval of Medium Irrigation Projects of Orissa**

1123. SHRI SUBAS MOHANTY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that some medium irrigation projects of Orissa are proposed to be approved by the Planning Commission during the remaining period of the Seventh Five Year Plan; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a)